

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TA/33(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	THE OFFICIAL LIQUIDATOR VS STATE BANK OF INDIA
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Joydeep Guha, Adv.

] For Respondent No.3

ORDER

1. Ld. Counsel for the Respondent No.3 present. None appears for the Operational Creditor.
2. Let a copy of the application be served upon the Ld. Counsel appearing on behalf of the Respondent No.3.
3. On the next date if none appears on behalf of the Operational Creditor, appropriate order will be passed.
4. List this matter on **19.12.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**